

*By E-Mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-50/2000/2156/A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, Smti Mitali Thakuria  
District & Sessions Judge  
Kokrajhar

Dated Guwahati the 24<sup>th</sup> April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJK.1-5/19/586 dated 22.04.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 22.04.2019 till the morning of 24.04.2019, has been granted / rejected.

Yours faithfully,

*Sd/*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/2157/A dated 24.04.19**  
Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*[Handwritten Signature]*

**JT. REGISTRAR (VIGILANCE)**

*Pew*